

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.207 – IA 425 of 2022
In
CP(IB) 184 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW Motors Ltd

.....Applicant

.....Respondent

Order delivered on 14/07/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Resolution Applicant	: Mr. Devang Nanavati, Sr. Adv. with Mr. Monaal Davawala, Adv.
For the CoC	: Ms. Naveli Reshamwalla, Adv.
For the RP	: Mr. Bishwajit Dubey, Adv.

ORDER

IA 425 of 2022

List the matter for hearing on 25.07.2022 at 12:30 p.m.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**